

their operations, two notorious dacoits have been killed and 19 captured. They also captured base headquarters of Kalyan Singh's gang at Kakkarwala Nadia in the Aravalli; in this operation a dacoit sentry was shot dead. Property captured included the rifle of the sentry, a large quantity of ammunition, the camels of the dacoit gang and considerable property looted in several dacoities. The Central Reserve Police has also been of help to the Superintendent of Police, Pali, (Jodhpur Division) in capturing a number of dacoits.

#### COMMERCIAL STAFF

\*2020. **Shri P. R. Rao:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the joint Advisory Committee's recommendations regarding the posts for commercial staff has been accepted by Government;

(b) if so, to what extent these recommendations have been given effect to on the Northern Railway; and

(c) the total number of commercial staff posts upgraded according to the above recommendations and what percentage this works out on the total number of such staff?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Government have accepted the recommendations of the Joint Advisory Committee with the modification that instead of the number of posts in the lowest grade (Rs. 60—150) being limited to 72½ to 75 per cent. of the total number of posts, the percentage adopted is 85.

(b) The accepted recommendations of the Committee have been fully implemented on the ex-E.P. Rly. portion of the Northern Rly. but are in the process of implementation on the ex-B.B. & C.I. Railway and ex-E.I. Railway portions of that Railway. In the case of the ex-Jodhpur Railway and the ex-Bikaner State Railway portions, the accepted recommendations were taken into account when the non-gazetted posts on the two ex-States Railways were equated to the Central Pay Commission scales of pay with effect from the 1st April 1950.

(c) On the ex-E.P. Railway portion, 307 posts have been upgraded and with this upgrading, the number of posts in the higher grades works up to 15 per cent. of the total number of posts.

#### OFFICERS ON DEPUTATION

\*2021. **Pandit C. N. Malviya:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have restarted the system according to which officers deputed from States to the Centre have to return to their respective Governments after completion of a tenure period; and

(b) if so, how many such officers were deputed from respective States to Centre in 1950-51 and 1951-52?

**The Minister of Home Affairs and States (Dr. Katju):** (a) The "tenure" system of manning the administrative posts in the Government of India was never formally given up, though officers had in several cases to be kept on beyond their normal tenure. It has always been recognised that they should be returned as soon as suitable replacements become available. The Indian Civil Administrative (Central) Cadre Scheme provides for a certain proportion of the officers to be retained on a "quasi-permanent" basis and the tenure system to be enforced strictly in regard to the rest. When the Scheme is implemented the tenure system is expected to be fully restored.

(b) A statement containing the information is laid on the Table. [See Appendix IX, annexure No. 40.]

#### INDIAN NATIONAL RAILWAY WORKERS' FEDERATION

\*2022. **Shri K. Subrahmanyam:** Will the Minister of Railways be pleased to state:

(a) whether any inquiry has been held into the representative character of the affiliated units of the Indian National Railway Workers' Federation, before it was accorded recognition; and

(b) if the answer to part (a) above be in the negative, whether such an inquiry will be held now?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) and (b). It was not considered necessary to institute any special enquiry in this regard, but the Railway Board have satisfied themselves from such material as is available to them that the Indian National Railway Workers Federation is sufficiently representative to justify their having dealings with the Board. In the circumstances, Government do not propose to make any further enquiry.